

23-8-91

Hon. Mr. D. K. Agrawal, J.M.

Hon. Mr. A. B. Gorti, A.M.

Shri A. V. Srivastava for the respondents.
Learned counsel for the applicant Shri
H. P. Chakravarty has made an
endorsement on the back of the
petition ~~that~~ that the petition is not
pressed. Therefore, the petition is
dismissed as withdrawn.

J
A.M.

J
J.M.